

©

കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 മാർച്ച് 27 27th March 2018	നമ്പർ No. } 13
		1193 മീനം 13 13th Meenam 1193	
		1940 ചൈത്രം 6 6th Chaithra 1940	

PART IV

Private Advertisements and Miscellaneous Notifications

നമ്പർ	ലംഘനങ്ങൾ	പിഴ
1	വാഹനം വൈകി ലഭ്യമാക്കുക	ഒരു ദിവസത്തെ വാടകയുടെ 50%
2	വാഹനം ലഭ്യമാക്കാതിരിക്കുക	ഒരു ദിവസത്തെ മുഴുവൻ വാടക
3	കൃത്യമായി അറ്റകുറ്റപ്പണികൾ നടത്താതിരിക്കുക	ഒരു മാസം ~ 2000
4	ജോലി ചെയ്യാൻ വിസമ്മതിക്കുക	ഒരു ദിവസത്തെ വാടകയുടെ 50%
5	അനുവാദമില്ലാതെ ഡ്രൈവറെ മാറ്റുക	~ 500/ഭക്ഷ്യസുരക്ഷാ കമ്മീഷണറേറ്റിന് തീരുമാനിക്കുന്ന തുക
6	വാഹനം വൃത്തിയാക്കി സൂക്ഷിക്കാതിരിക്കുക	ഒരു ദിവസത്തെ വാടകയുടെ 50%

16. വാഹനത്തിന്റെ ലോഗ്ബുക്കിൽ ആവശ്യമായ വിവരങ്ങൾ രേഖപ്പെടുത്തി വാഹനം ഉപയോഗിക്കുന്ന ഓഫീസർമാരുടെ ഒപ്പോടുകൂടിയ ബിൽ തൊട്ടടുത്ത മാസം 10-ാം തീയതിക്ക് മുമ്പ് ലഭ്യമാക്കേണ്ടതാണ്.
17. മുകളിൽ പറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ ലംഘിക്കുന്നപക്ഷം യാതൊരു അറിയിപ്പും കൂടാതെ കരാർ കാലാവധിക്കുള്ളിൽ കരാർ റദ്ദാക്കാനുള്ള അധികാരം കമ്മീഷണറേറ്റിന് ഉണ്ടായിരിക്കുന്നതാണ്.
18. കരാർ വ്യവസ്ഥകളും നിബന്ധനകളും കൃത്യമായി പാലിക്കേണ്ടതാണ്.
19. കരാർ ലഭിക്കുന്ന വ്യക്തികൾ/സ്ഥാപനം അനുമതിപത്രം ലഭിച്ച് ഒരാഴ്ചക്കുള്ളിൽ ~ 200 മുല്യമുള്ള സ്റ്റാമ്പ് പേപ്പറിൽ നിർദ്ദിഷ്ട മാതൃകയിൽ കരാറിൽ ഏർപ്പെടേണ്ടതാണ്.
20. യാതൊരു കാരണവും കൂടാതെ ദർഘാസ് നിരാകരിക്കുന്നതിനുള്ള അധികാരം ഭക്ഷ്യസുരക്ഷാവകുപ്പിനുണ്ടായിരിക്കുന്നതാണ്.

(ഒപ്പ്)

തിരുവനന്തപുരം.

ഭക്ഷ്യസുരക്ഷാ കമ്മീഷണർ.

KERALA VETERINARY & ANIMAL SCIENCES UNIVERSITY

Pookode, Lakkidi P. O., Wayanad, Kerala - 673 576

NOTIFICATION OF ELECTION RESULTS

No. KVASU/GA-D/3913/2017

Pookode, dated 22nd February 2018.

Whereas it is necessary to re-constitute the Management Council of the University as per Sub-section 2, (i), (ii), (iii), (iv) and (v) of Section 21, of the Kerala Veterinary and Animal Sciences University Act 2010 (Act 3 of 2011) and hence it is hereby notified that the following elections were held according to the principle of proportional representation by means of single transferable vote and in accordance with the procedure prescribed in Chapter XXIV of the first amended statute of the University to elect:

Constituencies of the Management Council:

1. One member by regular students of the University from among themselves.
2. Three members by the Teachers of the University from among themselves.
3. One member by the Non-Teaching Staff of the University from among themselves.
4. One member by the Permanent Laboures of the University from among themselves.

5. Two members elected by the members of the Legislative Assembly from among themselves of whom one shall be a member belonging to Scheduled Caste or Scheduled Tribe.

Accordingly, the process of elections was completed and the declaration of the following results are hereby made:

- I. As the number of the candidates validly nominated and not withdrawn did not exceed the number of vacancies to be filled up by election in respect of the constituency of the students of the University to the Management Council, the validly nominated candidate Shri. Sidharth Shankar K. M., 14-BVM-103, B.V.Sc. & A.H., 3rd Year, CVAS, Mannuthy (Electoral Roll No. 862) is declared to have been duly elected as the member to the Management Council of the University from the constituency of students.
- II. As the number of candidates validly nominated and not withdrawn exceeded the number of vacancies to be filled up by election in respect of the constituency of Non-Teaching Staff to the Management Council, it was proceeded with election from the constituency of Non-Teaching Staff and the contesting candidates viz. Shri Vijesh, C. V., Section Officer (Hr. Gr.), CVAS Pookode (Electoral Roll No. 72), Shri Sureshababu, P., Farm Supervisor Gr.II, UPDF Mannuthy (Electoral Roll No. 169),

Shri Sunil, K., Clerical Assistant, LRS, Thiruvazhamkunnu (Electoral Roll No. 250) secured 103, 19, 143 valid votes respectively. Shri Sunil, K., Clerical Assistant, LRS, Thiruvazhamkunnu (Electoral Roll No. 250) who has secured more number of valid votes is declared elected as Member to the Management Council from the Constituency of Non-Teaching Staff.

- III. As the number of candidates validly nominated and not withdrawn exceeded the number of vacancies (3 vacancies) to be filled up by election in respect of the constituency of Teaching Staff to the Management Council, it was proceeded with election from the constituency of Teaching Staff and the contesting candidates viz. Dr. Leeba Chacko, Assistant Professor, ARG&O, CVAS, Pookode (Electoral Roll No. 24), Dr. Narayanan, M. K., Assistant Professor, Surgery, CVAS, Mannuthy (Electoral Roll No. 133), Dr. Sabin George, Assistant Professor, LPM, CVAS, Mannuthy (Electoral Roll No. 142), Dr. Girish Varma, G., Professor, Physiology, CVAS, Mannuthy (Electoral Roll No. 180) secured 79, 100, 96, 27 valid votes respectively after the completion of the final counting. Dr. Leeba Chacko, Assistant Professor, ARG&O, CVAS, Pookode (Electoral Roll No. 24), Dr. Narayanan, M. K., Assistant Professor, Surgery, CVAS, Mannuthy (Electoral Roll No. 133) & Dr. Sabin George, Assistant Professor, LPM, CVAS, Mannuthy (Electoral Roll No. 142) have secured more number of valid votes are declared elected as Members to the Management Council from the Constituency of Teaching Staff.

- IV. As the number of the candidates validly nominated and not withdrawn did not exceed the number of vacancies to be filled up by election in respect of the constituency of the members of the Legislative Assembly (one shall be a Member belonging to

Scheduled Caste or Scheduled Tribe), the validly nominated candidates Smt. E. S. Bijimol (92-Peerumade), Member, Legislative Assembly, Panthalooparambil, Elappara P. O., Idukki-685 501 (Electoral Roll No. 28) & Shri O. R. Kelu (17-Mananthavady), Member, Legislative Assembly, Olanchery Puthenmittom, Kattikulam P. O., Wayanad-670 646 (Electoral Roll No. 53) are declared to have been duly elected as the members to the Management Council of the University from the constituency of the members of the Legislative Assembly.

(Sd.)

Wayanad.

Registrar & Returning Officer.

THE PALACE ADMINISTRATION BOARD

Kalikotta Palace, Thripunithura

NOTIFICATION

Under the provision 4 of the Proclamation IX of 1124 Cochin dated 29-6-1949 promulgated by the Maharaja of Cochin, I hereby renominate the following member of the Cochin Royal Family as Trustee of the Palace Administration Board for a period of three years from 3-2-2018.

1. Sri Rama Varma Sivadasan Thampuram,
S/o Moorkanad Padmanabhan Namboodiri (Late),
Keravilasom Palace, Palace No. 8,
'Kedaram',
Thripunithura. Trustee

Thrpthi,
Pallippurathumana,
Chottanikkara,
Ernakulam District.

KERALA VARMA HARIDASAN THAMPURAN,
President in Charge.